

[Print](#)**Defective Case Register from 2024-10-22 to 2024-10-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44467/2024	SATYABRATA MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Enrollment numbers of all the counsel are not furnished in vakalatnama.
2	D-ABLAPL/31676/2024	HRUDANANDA MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
3	D-WP(C)/44549/2024	SUBASH CHANDRA PUSPALAKA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
4	D-ABLAPL/31672/2024	KHUSBU PANIGRAHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Court Fee Rs 10.00 not paid in V>Nama.
5	D-WP(C)/44705/2024	SIBANARAYAN BISWAL	2024-10-22	Page 53, 57 , 77 are not legible .
6	D-CONTC/43966/2024	ADV	2024-10-22	16-PETITION/APEAL NOT IN TIME Period of Delay 60 days.
7	D-WP(C)/44610/2024	PRAVAT KUMAR NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures does not tally with the index .
8	D-WP(C)/44724/2024	KSHIROD KUMAR SAHOO	2024-10-22	30-OTHER DEFECT (IF ANY) Copy not served on S.C.(S.T and G.S.T.)
9	D-WP(C)/44662/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/44551/2024	MAHESWAR MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WA/44513/2024	SARADA PRASAD DASH	2024-10-22	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/44691/2024	MADHAB LAL AGARWAL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-WP(C)/44597/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

14	D-CRLMC/31600/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-WP(C)/44686/2024	MADHAB LAL AGARWAL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-ABLAPL/31740/2024	RAMACHANDRA PANIGRAHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/44685/2024	AUROVINDA MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-WA/44396/2024	GYANA RANJAN SETHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IN PAGE NO.1 and 2 DISP. OF DATE BE CORRECTED AS 06-09-2024
19	D-WP(C)/43077/2024	ABHILASH MISHRA	2024-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. Paragraph no not properly indicated in Declaration and page no 20 not legible
20	D-BLAPL/31656/2024	DEVASHIS PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of rejection order dated 23.09.2024 under Annexure-2 not tally with Index.2.As per Index,Rejection order in S.T.Case No.64/16 under Annexure-1 not in proper placed on record.
21	D-WP(C)/44590/2024	AKSHAYA KUMAR PANDEY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-ABLAPL/31548/2024	SURYAKANTA DWIBEDI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-WP(C)/41624/2024	RAMA CHANDRA JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 11 to 14 not legible .
24	D-ABLAPL/31631/2024	MANORANJAN PADHY	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation of the deponent on affidavit not furnished.
25	D-CRLMC/31622/2024	AJIT KUMAR RAUT	2024-10-22	Page nos. 10 and 12 not legible.

26	D-ABLAPL/31759/2024	BANAJARANI PANDA	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the deponent on affidavit not tally with affirmation para.2. Welfare fee of Rs.50/- not paid on V.nama.
27	D-ABLAPL/31687/2024	PRAMOD KUMAR JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-WP(C)/44677/2024	NIRANJAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-ABLAPL/31632/2024	MANORANJAN PADHY	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. G.R.Case No.187/2021 on cause title not tally with para-1 of the petition.2. Occupation of the deponent on affidavit not furnished.
30	D-BLAPL/31577/2024	SARATHI JYOTI MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated 9.7.2024 the name of victim/guardian shall not be mentioned in the Petition.
31	D-WP(C)/44607/2024	RASHMI NARAYAN PATNAIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat and legible.
32	D-WA/44281/2024	AMIYA KU MISHRA, A.G.A.	2024-10-22	Neat copy of Pg.23 be filed.
33	D-BLAPL/31653/2024	SAMVIT MOHANTY	2024-10-22	As per standing order no-3 dated.9.7.24 the name of the victim shall not mentioned the petition.Then S.R will be made.
34	D-WP(C)/44629/2024	SUJIT KUMAR ACHARYA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-ABLAPL/31739/2024	SATYA NARAYAN MISHRA 4	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-ABLAPL/31637/2024	MOHENDRA KUMAR MOHAPATRO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-CRLMP/31816/2024	MOHIT MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

38	D-BLAPL/31564/2024	DIPANKAR ACHARYA	2024-10-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-WP(C)/44638/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WA/44287/2024	DUSMANTA KUMAR JENA	2024-10-22	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid 2. In Cause Title the challenging the date of order not tally with the being aggrieved order date
41	D-WP(C)/44709/2024	AMIYA KUMAR MISHRA - 2	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-WP(C)/44725/2024	ALOK KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/44750/2024	PRAVAT KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-ABLAPL/31673/2024	HRUDANANDA MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-ABLAPL/31587/2024	PARTHA SARATHI NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-BLAPL/31614/2024	DIPTI RANJAN BHOKTA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 15 not neat.
47	D-ABLAPL/31747/2024	BIJAY KUMAR BEHERA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/44681/2024	MADHAB LAL AGARWAL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. i.Page 16 not legible.
49	D-ABLAPL/31566/2024	MANOJ KUMAR MALLICK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-BLAPL/31675/2024	DEVASHIS PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 9 not complete.
51	D-WP(C)/44593/2024	KANANBALA ROY CHOUDHURY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

52	D-WP(C)/44582/2024	P.RAVI CHANDRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WP(C)/43032/2024	AUROBINDA SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-CRLMC/31617/2024	RAMAKRISHNA NAIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no. 90 and page no. 92 between paginated on page no.9 instead of page no. 91
55	D-WP(C)/43035/2024	BIJAYA KUMAR BEHERA 1	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-CRLMC/31623/2024	JUGALA KISHORE PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/44575/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-ABLAPL/31748/2024	BIJAY KUMAR BEHERA	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit for petitioner no. 2 not furnished.
59	D-ABLAPL/31630/2024	SAMBEET PATTANAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
60	D-WP(C)/44833/2024	DILLIP KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/43483/2024	ASMIYA RANJAN MAJHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. No court fee paid on V nama
62	D-CRLMC/31530/2024	SARADA PRASAD DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the PS and PS case number not mentioned in prayer of the petition.
63	D-BLAPL/31543/2024	SOUBHAGYA KUMAR DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/31536/2024	JAGABANDHU SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-WP(C)/44606/2024	DAYANANDA MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-WP(C)/44603/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

67	D-WP(C)/44696/2024	SUDHIR KUMAR MALLICK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-ABLAPL/31583/2024	RAKESH KUMAR ROUTRAY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-WP(C)/44620/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-ABLAPL/31565/2024	ASHOK DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-BLAPL/31710/2024	RAJENDRA KUMAR DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-BLAPL/31714/2024	SK. ZAFARULLA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-WP(C)/44704/2024	MANOJ KUMAR MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/44713/2024	BIBHUTI BHUSAN MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-WA/44389/2024	SANTOSH KUMAR SWAIN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-ABLAPL/31718/2024	PRADEEP KUMAR KUNDU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Year of B.N.S.S not correctly furnished
77	D-WP(C)/44596/2024	SNEHASISH BEHERA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-WP(C)/44390/2024	SIDHARTH SHANKAR PADHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-BLAPL/31731/2024	JYOTIRMAYA SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the petitioner in rejection order under Annexure-3 not tally with cause title and V.nama
80	D-CRLA/31541/2024	HEMANTA KUMAR MUND	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-WP(C)/44708/2024	AMIYA KUMAR MISHRA - 2	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

82	D-ABLAPL/31696/2024	GHANASHYAM MUDULI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-ABLAPL/31741/2024	RAMACHANDRA PANIGRAHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-WP(C)/44151/2024	SAIBRATA RATH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.The name of opp.parties not correctly furnished in index. 2.Legible copy of page-22 and 23 to be filed.
85	D-WP(C)/44509/2024	PRAFULLA KUMAR KAR	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-ABLAPL/31734/2024	SATYA NARAYAN MISHRA 4	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no-14 and 19 not legible.
87	D-WP(C)/44715/2024	ALOK KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/44740/2024	NIROD KUMAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D-ABLAPL/31553/2024	SURYAKANTA DWIBEDI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Not properly page marked.
90	D-BLAPL/31730/2024	KASHINATH PATTANAİK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-BLAPL/31665/2024	MANAS RANJAN BADAJENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-ABLAPL/31549/2024	SMRUTI RANJAN NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 11 and 12 not proper arranged.
93	D-WP(C)/44650/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Age of the deponent in affidavit and in I.A. does not tally with the cause title.
94	D-WP(C)/44730/2024	BISWAMBAR MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-WP(C)/44625/2024	SURESH KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-BLAPL/31706/2024	PRAKASH KUMAR SAMAL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. The name of victim and father name of victim should not be mentioned in the petition,as per the Standing order no.03 dated 09 .07 2024.
97	D-WP(C)/44567/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
98	D-ABLAPL/31679/2024	SRIKANTA MAHUNTA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Synopsis and Date chart not alphabetic paginated in index.
99	D-ABLAPL/31650/2024	KABIRAJ PRADHAN	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the deponent on affidavit not tally with cause title.
100	D-ABLAPL/31559/2024	UNMESH CHANDRA JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/44714/2024	MANORANJAN PADHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-BLAPL/31627/2024	MAHES DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Year of the executants not reflected in V.nama.
103	D-WP(C)/44622/2024	SAMEER KUMAR DAS	2024-10-22	.Receipt Showing Serv.copy To School and Mass Education not Filed.
104	D-WP(C)/43052/2024	ANUP UDAYA SENAPATI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-BLAPL/31719/2024	SAMVIT MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.14 to 17 not legible.
106	D-WP(C)/44688/2024	JYOTIRMAY GUPTA	2024-10-22	.Receipt Showing Serv.copy To School and Mass Education not Filed.
107	D-BLAPL/31555/2024	SUBASH CHANDRA PUSPALAKA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. P.S.Case No mentioned in Cause Title not correctly furnished.

108	D-WP(C)/44679/2024	SHAKTI DATTA TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D- CONTC/44485/2024	ABHIRAM SWAIN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Not properly indexed. 2. Synopsis and Date Chart are not shown in the Index. 3.OHCBA Logo Rs.50/- not paid. 4. Annexure 4 at page 35 is not legible
110	D- ABLAPL/31557/2024	ARIJEET MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not legible.
111	D-WP(C)/44624/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D- ABLAPL/31606/2024	AMULYA RATNA PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D- ABLAPL/31752/2024	ALOK KUMAR MOHAPATRA	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of the deponent on affidavit not tally with cause title.2. Paragraph no. not correctly furnished on declaration.
114	D- ABLAPL/31537/2024	BYOMAKESH TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D- CRLMC/31558/2024	UNMESH CHANDRA JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/44592/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D- ABLAPL/31750/2024	RAMACHANDRA PANIGRAHY	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. COUNSEL NOT SIGNED IN ASSESSMENT SLIP.2. OCCUPATION NOT FURNISHED IN AFFIDAVIT
118	D-CRLA/31611/2024	DOLAGOBINDA MOHAPATRA	2024-10-22	The name of the appellant may not be there since prosecutrix
119	D- ABLAPL/31701/2024	ALOK KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WP(C)/44720/2024	SOUBHAGYA SWAIN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)

				The name of the opp.parties in book mark index, index of writ petition,affidavit and vakalatnama not correctly furnished.
121	D-CRLMC/31061/2024	KAILASH SETHI	2024-10-22	1.Annexures are not mentioned in the CRLMC petition. 2.Prayer of the CRLMC not correctly furnished. Put up for SR after removal of defects
122	D-ABLAPL/31538/2024	BYOMAKESH TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-WP(C)/43126/2024	BIJAYA KUMAR NAYAK (3)	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Logo Rs 50/- and Legal Assocites Welfare fund Rs 10/- not paid on V nama
124	D-WA/44183/2024	PRAKASH K. MISHRA	2024-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-WP(C)/42173/2024	ASHOK KUMAR DAS	2024-10-22	O.P. no.23 wrongly described as wife and son in the petition and address of the Op.no.25 not indicated in the petition.
126	D-WP(C)/44605/2024	PRAVAT KUMAR NAYAK	2024-10-22	Name of the petitioner not mentioned on the top of the Vakalatanama
127	D-ABLAPL/31542/2024	PRAKASH CHANDRA DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-ABLAPL/31574/2024	SANJAY KUMAR PRADHAN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
129	D-ABLAPL/31547/2024	ASHOK KUMAR DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-WP(C)/44711/2024	SAIBRATA RATH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-ABLAPL/31754/2024	RAMACHANDRA PANIGRAHY	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not furnished n affidavit
132	D-ABLAPL/31666/2024	SUSIL KUMAR PATTNAIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-WP(C)/44602/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-WP(C)/44697/2024	GAUTAM CHARAN ROUT	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-ABLAPL/31727/2024	JYOTIRMAYA SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Page no.12 not neat and legible.2.Petitioner No.7 being a minor not represented by his guardian in the cause title and also Petitioner No. 7 has executant his Signature on V.Nama
136	D-ABLAPL/31757/2024	RAMACHANDRA PANIGRAHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-BLAPL/31616/2024	DIPTI RANJAN BHOKTA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the trial court not proper in synopsis and petn. para .1.
138	D-WA/44221/2024	ASHOK KUMAR MOHAPATRA	2024-10-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 03 DAYS 2.C.COPY OF IMPUGNED ORDER NOT FILED
139	D-WP(C)/44718/2024	SURYAKANTA DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-WP(C)/44733/2024	KAJAL SAHOO	2024-10-22	30-OTHER DEFECT (IF ANY) 1.Paragraphs of writ petition are not correctly numbered. 2.Copy not served on S.C.(C.T.and G.S.T.)
141	D-WP(C)/44707/2024	DHANOJ KUMAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 11 not legible .
142	D-WP(C)/44666/2024	SAMEER KUMAR DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-WA/44327/2024	UMAKANT SAHOO	2024-10-22	1. Period of Delay 4 days delay 2. Net certified copy of impugned order filed.
144	D-WP(C)/44689/2024	RAMDAS ACHARY	2024-10-22	.Receipt Showing Serv.copy To School and Mass Education not Filed.
145	D-CONTC/43967/2024	ADV	2024-10-22	16-PETITION/APPEAL NOT IN TIME Period of Delay 60 days.
146	D-WP(C)/44698/2024	SUDHIR KUMAR MALLICK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-CONTC/43710/2024	ADV.	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-WP(C)/44701/2024	SIBANARAYAN BISWAL	2024-10-22	30-OTHER DEFECT (IF ANY) Legible copy pf page-34,37 to 46,57 and 60 to be filed.
149	D-BLAPL/31712/2024	SANJIT MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

150	D-WP(C)/44562/2024	SOUMYA RANJAN MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-WP(C)/44388/2024	M MALLESWARAM	2024-10-22	D C FEE OF RS 6 /- TOBE FILED
152	D- ABLAPL/31751/2024	RAMACHANDRA PANIGRAHY	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION NOT FURNISHED IN AFFIDAVIT.
153	D- ABLAPL/31634/2024	DIPTIREKHA NANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D- CONTC/44693/2024	P.V. BALAKRISHNA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-WP(C)/44659/2024	SAMEER KUMAR DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-WP(C)/44579/2024	TUSHAR KANTA NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D- CRLMC/31514/2024	MANAS KUMAR CHAND	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
158	D- BLAPL/31729/2024	MOHENDRA KUMAR MOHAPATRO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
159	D- CRLMC/31031/2024	ABHAS MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos 30 and 31 not filed. Provision of law not correctly furnished.3. Necessary correction be made in index and body of the petition.
160	D- BLAPL/31684/2024	DR. BINODA KUMAR MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 44 not neatly legible. 2. Court fee not paid in V.NAMA.
161	D-WP(C)/44547/2024	SATYAJIT BEHERA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

162	D-WP(C)/44739/2024	AKSHAYA KUMAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) I.A.is not correctly page marked.
163	D-WP(C)/43130/2024	SUBHENDU KUMAR NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D- ABLAPL/31738/2024	DIPTI RANJAN SWAIN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-WP(C)/44643/2024	BRAHMANANDA TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-MACA/44565/2024	PRASANTA KUMAR MAHALI	2024-10-22	16-PETITION/APEAL NOT IN TIME 1.Period of Delay 155 days 2.Prayer made in IA no.2466/24 without signature.
167	D- ABLAPL/31668/2024	KHUSBU PANIGRAHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Fee Rs.10.00 not filed in V.Nama.
168	D- ABLAPL/31680/2024	SIDHANT KUMAR JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-WP(C)/44609/2024	KAJAL SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Address of opp.parties not properly furnished .
170	D-MACA/44577/2024	KAPILA CHARAN NAYAK	2024-10-22	1-COURT FEE IS DEFICIENT. 1.Court Fee RS.5000/- be paid. 2. Age of appellant be reconciled as per lower court judgment.
171	D- BLAPL/31561/2024	UNMESH CHANDRA JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 17,50 and 51 not legible.As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in the Petition.
172	D- ABLAPL/31560/2024	ARIJEET MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
173	D- BLAPL/31670/2024	ASIT KUMAR OTTA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D- BLAPL/31544/2024	RAJALAXMI BISWAL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and Date Chart not mentioned in the index.
175	D- ABLAPL/31722/2024	PRAVASH CHANDRA JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.14 not neat and legible.
176	D-ABLAPL/31563/2024	ARIJEET MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-WP(C)/44644/2024	KSHIROD KUMAR ROUT	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-RVWPET/44626/2024	SUVENDU KUMAR RAY	2024-10-22	1.Period of Delay 66 days
179	D-CONTC/43670/2024	ADV.	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 6 not available in petition as per Index
180	D-BLAPL/31703/2024	BISHNU PRASAD PRADHAN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-ABLAPL/31742/2024	RAMACHANDRA PANIGRAHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
182	D-WP(C)/44745/2024	ASISH KUMAR RAY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
183	D-ABLAPL/31582/2024	SARATHI JYOTI MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of advocate not in capital letter in V nama.
184	D-CONTC/43207/2024	ALOK KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
185	D-WP(C)/44560/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-WP(C)/44702/2024	SUDHIR KUMAR MALLICK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 17 and 18 are not legible.
187	D-ABLAPL/31695/2024	ALOK KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. B.N.S.S. not furnished in provision of law.
188	D-CONTC/43198/2024	ALOK KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

189	D-WP(C)/44553/2024	ASIT KUMAR JENA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-WP(C)/44615/2024	SAMEER KUMAR DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-WP(C)/44703/2024	GOPINATH MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
192	D- ABLAPL/31642/2024	AKSHAYA KUMAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-WP(C)/44573/2024	TUSHAR KANTA NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D- CRLREV/31594/2024	AMULYA RATNA PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D- ABLAPL/31585/2024	PRAMOD CHANDRA SEJPADA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D- CRLMC/31493/2024	NIKHILESH BARIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.36 not legible.
197	D-WP(C)/44586/2024	GYANENDRA KUMAR TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-WP(C)/44821/2024	SOUMYAKANTA MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D- RVWPET/40348/2024	MANORANJAN MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-WP(C)/44600/2024	BASUDEV BARIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D- ABLAPL/31709/2024	K.C.RAJGURU MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D- BLAPL/31760/2024	SUSHANTA KUMAR PRADHAN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D- ABLAPL/31581/2024	AMLAN SHAKTI PAUL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit not mentioned for petitioner no. 3 in declaration.
204	D-CRLA/31575/2024	MANAS KUMAR CHAND	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-WP(C)/44851/2024	ASHOK DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D- BLAPL/31624/2024	LALITENDU MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				As per standing order no-3 dated 9.7.2024 the name of victim/guardian shall not be mentioned in the Petition.
207	D-WP(C)/44587/2024	TUSHAR KANTA NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) The name of the opp.parties not mentioned in affidavit.
208	D-ABLAPL/31685/2024	SRIKANTA MAHUNTA	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of Petitioner in Affidavit not correctly furnished.
209	D-WP(C)/42171/2024	ASHOK KUMAR DAS	2024-10-22	O.P. no.23 wrongly described as wife and son in the petition and address of the Op.no.25 not indicated in the petition.
210	D-MACA/44518/2024	KAPILA CHARAN NAYAK	2024-10-22	1-COURT FEE IS DEFICIENT. Court Fee Rs 4000/ payable,not paid
211	D-FAO/44658/2024	RIMJHIMBALA PATI	2024-10-22	1.Period of Delay 40 days delay
212	D-WP(C)/44748/2024	SURENDRA KUMAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-WP(C)/44608/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-WP(C)/35996/2024	DURGESH NARAYAN RATH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 22 is not legible and page25 not properly tagged .
215	D-CRLMC/31641/2024	SWAYAMPRAVA DASH	2024-10-22	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court fee Rs.6/- to be paid.
216	D-ABLAPL/31551/2024	CHINAMAYA KUMAR SAHU	2024-10-22	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Court Fee rs.6.00 not filed.Adv.Cl.W.F.Fee rs.10 not filed and Adv.of petitioner not attested in V>Nama
217	D-ABLAPL/31659/2024	BEDA PRAKASH PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-CRLA/31663/2024	SATYABRATA PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

219	D-CRLMC/31628/2024	PITAMBAR JENA	2024-10-22	1. Name of father not mentioned in cause title on opp.party no. 2. 2. D.V. Misc. case number not correctly furnished at page no. 5 para no.2.
220	D-WP(C)/44570/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-ABLAPL/31596/2024	KHAN MAHMOODUL HASAN NIAMATI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 not neat.
222	D-BLAPL/31721/2024	LAXMI NARAYAN PATEL	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
223	D-WP(C)/44634/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
224	D-WP(C)/44722/2024	PRASANTA KUMAR JOSHI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Date of grievance petition mentioned at page-19 under annexure-4 and averment of writ petition does not tally with bookmarks index and index of writ petition.
225	D-WP(C)/44656/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-ABLAPL/31688/2024	ARUN KUMAR DAS	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Occupation of the deponent on affidavit not furnished.2. Page nos.11,16,18,20,22 , 24 not neat and legible.
227	D-WA/44220/2024	KUNAL KUMAR SWAIN	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-ABLAPL/31716/2024	SATYASHREE MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
229	D-WP(C)/44568/2024	SOUMYA RANJAN MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
230	D-ABLAPL/31702/2024	AMITAV TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 12 are not neatly legible.
231	D-WP(C)/44578/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

232	D-ABLAPL/31744/2024	SANJIB KUMAR BHANJADEO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-WP(C)/44635/2024	PRANAB RANJAN CHHATOI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-WP(C)/44563/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-ABLAPL/31603/2024	AMULYA RATNA PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no-8 vide annex-1 not partial neat.
236	D-BLAPL/31584/2024	LAMBODOR ACHARI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D-CRLMC/31604/2024	DEBA PRASAD DAS	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the PS in cause title not tally with affidavit.
238	D-ABLAPL/31645/2024	JAJATI KESHARI KHUNTIA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not mentioned in the affidavit.
239	D-WP(C)/44584/2024	TUSHAR KANTA NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-WP(C)/44581/2024	KRISHNA CHANDRA SAHU	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
241	D-WP(C)/44717/2024	GYANENDRA CHAITANYA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of the Advocate not in capital letters in vakaltanama
242	D-ABLAPL/31546/2024	SURYAKANTA DWIBEDI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned.
243	D-ABLAPL/31755/2024	RAMACHANDRA PANIGRAHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D-CRLMC/31529/2024	RAJENDRA NARAYAN ROUT	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D-WA/44585/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 53 days
246	D-WP(C)/44639/2024	PRANAB RANJAN CHHATOI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

247	D-CRLMC/31187/2024	KURESH PRASAD DASH	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished 8th line para no. 6. 2. Certified copy of annex-1 not filed. 3. Subject code not correctly furnished in affidavit.
248	D-BLAPL/31661/2024	DEVASHIS PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Index Annexure-3 not filed.
249	D-WA/44415/2024	PRINCE PATNAIK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NOS. 16 TO 19 NOT LEGIBLE
250	D-WP(C)/44660/2024	PRAFULLA KUMAR LENKA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
251	D-WP(C)/44721/2024	ALOK KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
252	D-WP(C)/44555/2024	BHARAT JALLI	2024-10-22	L T I NOT NAMED AND NOT ATTESTED BY THE ADVOCATE
253	D-ABLAPL/31707/2024	BISHNU PRASAD PRADHAN	2024-10-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. paragraphs not correct in declaration of affidavit.
254	D-ABLAPL/31691/2024	ALOK KUMAR MOHAPATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. B.N.S.S. not mentioned in provision of law.
255	D-WP(C)/44754/2024	PRAVAT KUMAR PANDA	2024-10-22	.Receipt Showing Serv.copy To School and Mass Education not Filed.
256	D-CRLMC/31516/2024	MANAS KUMAR CHAND	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Certified copy of order under annex-4 not filed.
257	D-RSA/44544/2024	SUBRAT KUMAR NAYAK	2024-10-22	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10 not paid. Decree Rs. 4.50 not paid. Appellate Court Judgement Rs. 1.10 not paid. 2.Name of the

				filing Adv. in capital letter with enrollment number not furnished in the appeal memo.
258	D-ABLAPL/31539/2024	BYOMAKESH TRIPATHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-RSA/44594/2024	DWARIKA PRASAD MOHANTY	2024-10-22	Name of the filing Adv. in capital letter with enrollment number not furnished in the appeal memo.
260	D-ABLAPL/31569/2024	BIKRAM CHANDRA GHADAI	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Corresponding to section not properly described in para -2 and 6 in petition.
261	D-WA/44290/2024	DUSMANTA KUMAR JENA	2024-10-22	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid. 2. In cause title the challenging the date of order not tally with being aggrieved date of order.
262	D-WP(C)/44421/2024	UMA CHARAN MISHRA	2024-10-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. i.Page 28 not legible.ii.Page 8 marked twice in the petition.
263	D-WP(C)/44699/2024	ALOK KUMAR PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
264	D-ABLAPL/31609/2024	SARBESWAR SAHOO	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
265	D-WP(C)/43049/2024	ANUP UDAYA SENAPATI	2024-10-22	.Receipt Showing Serv.copy To School and Mass Education not Filed.
266	D-MACA/44589/2024	SUBRAT SATPATHY	2024-10-22	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 235 days 2. Statutory deposit not made.
267	D-WP(C)/44753/2024	PRASANTA KUMAR MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
268	D-BLAPL/31593/2024	AMIT KUMAR PATRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 11 and 12 not neat.
269	D-CRLA/30793/2024	SURYAKANTA DWIBEDI	2024-10-22	C T Case no not correccyly furnished in the apl Memo, being aggrieved and Prayer
270	D-ABLAPL/31612/2024	DIPTI RANJAN BHOKTA	2024-10-22	As per standing order no.3 dtd.9-7-2024, name of the prosecutrix / informant shall not be reflected in the petition . Then S.R. will be made.
271	D-WP(C)/43075/2024	MANOJ KUMAR MOHANTY (2)	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
272	D-ABLAPL/31590/2024	PARTHA SARATHI NAYAK	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				Vernacular certificate for page 18 and 19 not furnished.
273	D-BLAPL/31724/2024	TAPAS KUMAR ACHARYA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
274	D-WA/44181/2024	LAXMI KANTA MOHANTY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. INDEX NOT NOT PROPERLY PAGE MARKED
275	D-BLAPL/31652/2024	MANORANJAN PADHY	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.12 to 21 not neat and legible.
276	D-ABLAPL/31758/2024	SATYA JEET ROUT	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
277	D-WP(C)/44631/2024	ANAM CHARAN PANDA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
278	D-BLAPL/31589/2024	SATYANARAYAN MISHRA	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-WP(C)/44654/2024	ALEKH CHANDRA MOHANTY	2024-10-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
280	D-CONTC/44569/2024	ADV	2024-10-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 22-10-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
---------------	----------------------	--------------------	---	----------------------------
